

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 508 of 2019

In the matter of:

Indiana conveyors Pvt. Ltd.

...Appellant

Vs.

Ducon Technologies (I) Pvt. Ltd.

...Respondent

Present:

Appellant:Mr Abhijit Sinha, Mr. Mahesh Agarwal, Mr. Divyang Chandiramani,
Mr Saikat Sarkar, Mr. Nishant Rao, Advocates.

Respondent:Mr. Rakesh Sinha, Mr. Arjun Harkauli, Ms A. Khurana, Mr Prateek
Garg, Advocates.

ORDER

13.02.2020- Heard Learned Counsel appearing for both the parties.

Judgement is reserved.

Learned counsel appearing for the parties are directed to submit written
submissions containing not more than 3 pages by Tuesday i.e.18th February,
2020.

(Justice Venugopal M.)
Member(Judicial)

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr Balvinder Singh)
Member (Technical)

Bm/sr/kam